

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00058/2019

Jabalpur, this Tuesday, the 22nd day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sudeep Kumar Yadav, S/o Shri Rameshwar Yadav, aged about 27 years, R/o Village & Post Kachhiyaguda Dist. Tikamgarh, M.P. 472331, Occ. – Unemployed, Mob.9893285326.

-Applicant

(By Advocate – Shri Praveen Yadav)

V e r s u s

1. Union of India through its Secretary, Ministry of Communications & I.T, Postal Department, Sansad Marg, New Delhi 110006.
2. Chief Post Master General, Madhya Pradesh Circle, Hoshangabad Road, Bhopal M.P. 462012

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant has applied for the post of Gramin Dak Sevak, which was notified on 17.01.2018 (Annexure A-1). He belongs to OBC category and has obtained 96.66% marks in Class 10th (Annexure A-3).

2. The applicant submits that the select list available on the website (Annexure A-4) shows several persons, who have scored lesser marks than the applicant, being selected. But the

name of the applicant does not figure therein. He has submitted representation dated 10.12.2018 (Annexure A-5), which has not been decided so far.

3. At this stage, learned counsel for the applicant submits that applicant would be satisfied if the respondents are directed to consider and decide his representation dated 10.12.2018 in a time-bound manner.

4. Considering the limited prayer made by learned counsel for the applicant and without going into the merits of the case, we dispose of this O.A with a direction to the competent authority of the respondents to consider and decide applicant's representation dated 10.12.2018, if not already decided, within a period of 60 days from the date of receipt of a certified copy of this order. The order so passed shall also be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member